

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 04-07-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : --

**PETITION NUMBER** : CP/2(CHE)/2024

**NAME OF THE PETITIONER** : S Abirami

**NAME OF THE RESPONDENT(S)** : Guduvancherry Medic Centre Pvt Ltd  
& Anr

**UNDER SECTION** : Sec 241/242 of CA 2013

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**ORDER**

Ld. Counsel Ms. Ambili Menon for the Applicant. Ld. Counsel Ms. Chitra Sampath for the Respondent.

Ld. Counsel for the Applicant sought short adjournment.

List the petition for hearing on **22.08.2024**.

Sd/-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

Sd/-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk